

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRL.M.P. NO.8111/2012 IN
Petition(s) for Special Leave to Appeal (Crl) No(s).283/2012

(From the judgement and order dated 16/12/2011 in MCRC No.9838/2011
of The HIGH COURT OF M.P AT JABALPUR)

ANMOL MISHRA Petitioner(s)

VERSUS

GOVT.OF INDIA Respondent(s)

(With appln(s) for withdrawal of SLP)

Date: 28/03/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Nikhil Jain, AOR

For Respondent(s) Mr. Rajiv Nanda, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing counsel the Court made the following
O R D E R

Let this matter stand over till tomorrow (29.03.2012)
and be marked 'for orders' at the top of the list.

(Chetan Kumar)
Court Master

(Juginder Kaur)
Assistant Registrar